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BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL, CALCUTTA BENCH

O.A. No. 350/00/25/ of 2015

IN THE MATTER OF :

An application under section 19 of the
Administrative Tribunal Act, 1985

- AND -

IN THE MATTER OF :

Nitai Hari Datta, Son of Late Sanat
Kumar Datta, retired employee of the
Asstt. General Manager, (Admn.)
Bharat Sanchar Nigam Ltd. and
residing at Sristi Vila; Flat No. E2, 2nd
Floor, 9, N. G. Basak Road, Dum Durn,
Kolkata - 700080.

...Applicant

- Versus -

1. Union of India, Through ~~its Secretary~~
Ministry of Communication
BSNL, Harish Chandra Mathur Lane,
Janpath, New Delhi - 110001.

2. The General Manager (Pers), BSNL,
Harish Chandra Mathur Lane, Janpath,
New Delhi - 110001.

3. The Chief General Manager,
Telecom Projects, Eastern Zone,
BSNL, 2/5A, Judges Court Road,
Alipore, Kolkata - 700027.

4. The General Manager (HQ),
Telecom Projects, Eastern Zone,
BSNL, 2/5A, Judges Court Road,
Alipore, Kolkata - 700027.

5. The Asst. General Manager
(Admn.), 2/5A, Judges Court Road, 5th
Floor, Kolkata - 700027.

6. Asstt. General Manager (PERS-
Legal), BSNL Corporate Office, 4th
Floor, Bharat Sanchar Bhavan,
Janpath, New Delhi -1.

...Respondents

**CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH**

O.A.No. 350/125/2015

Date of Order: 07.01.2021

Coram: Hon'ble Mr. Tarun Shridhar, Administrative Member

Nitai Hari Dutta Applicant

- V E R S U S -

Bharat Sanchar Nigam Ltd. Respondents

For the Applicant : None

For the Respondents : Mr. D.Mukherjee, Counsel

ORDER (Oral)

Tarun Shridhar, Administrative Member:

Mr. N.Roy, Ld. Counsel, whose name appears in the cause list as counsel for the applicant, informs that he is no longer holding the brief of this case and, accordingly, his name be deleted.

2. None appears for the applicant although the name of Ms. S.Ghosh, Ld. Counsel, appears in the cause list representing the applicant.

3. Daily order sheets show that on previous occasions too there has been no one representing the applicant. Hence, I feel it appropriate to dismiss this OA. for default.

4. Accordingly, the O.A. is dismissed for default.


(Tarun Shridhar)
Member (A)

RK